

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.3(37)-HC/2023/1823**

**Dated, Agartala, the 11<sup>th</sup> January, 2023**

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura in terms of the direction of the Hon'ble Supreme Court of India in order dated 11.05.2018 in Writ Petition (s) (Criminal) No (s). 113 of 2018 [Afshan Pracha Vs. Union of India & Ors.] and in exercise of the powers conferred under Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 has been pleased to re-constitute the **Internal Complaints Committee** to redress the complaints made with regard to sexual harassment against the **members of Tripura Judicial Service** and exercise all other powers conferred under the Act:

**Hon'ble the Chief Justice (Acting)**

**Chairman**

**Hon'ble Mr. Justice A. Lodh**

**Member**

**President, Tripura High Court Bar Association**

**Member**

**Smt. Mou Banerjee, Dy. Registrar (Judicial)**

**Member**

This is issued with immediate effect in supersession of the earlier Notification No.F.3(37)-HC/2018/9613 dated 07.06.2018 issued by the High Court.

**By order,**

**Sd/-**

**(V. Pandey)**

**Registrar General**

**No.F.3(37)-HC/2023/1824-90**

**Dated, Agartala, the 11<sup>th</sup> January, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
4. The Advocate General, Tripura, Agartala;
5. The President, Tripura High Court Bar Association, Agartala;
6. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
7. The Member-Secretary, Tripura State Legal Services Authority, Agartala
8. The Director, Tripura Judicial Academy, Agartala;
9. The Registrar (Vigilance), High Court of Tripura, Agartala;

10. The L.R. & Secretary, Law Department, Government of Tripura, Agartala;
11. **The District & Sessions Judge**, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
12. **The Judge, Family Court**, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District;
13. The Registrar (Judicial), High Court of Tripura, Agartala;
14. The Secretary, High Court Legal Services Committee, Agartala;
15. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. Smt. Mou Banerjee, Dy. Registrar (Judicial), High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the said Notification in the official website of the High Court of Tripura, Agartala;
22. All the Superintendents, High Court of Tripura, Agartala;
23. Order File.

**Registrar General**